

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/2220/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri D. Bhattacharjee,
District & Sessions Judge,
Hailakandi, Assam.

Dated Guwahati the th 10 June, 2020.

Sub: **Vehicle permission.**


Ref:- Your letter No.JHD/V/2020/5/1867, dtd 08.06.2020

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Ankur Bhuyan, Civil Judge & Assistant Sessions Judge, Hailakandi regarding permission to undertake to and fro journeys with his official vehicle, with the official driver, to Guwahati from Hailakandi, at your level.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-205/2013/2221-/A, dated 10.6.2020 

Copy to:

1. Shri Ankur Bhuyan, Civil Judge & Assistant Sessions Judge,
Hailakandi .
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)